

made by the Custodian of Enemy Property on behalf of Siemens Engineering against Muktsar Electric Supply Co. Ltd. According to a statement filed by the liquidators, namely M/s. S. P. Chopra & Co., with the Registrar of Companies, the liquidators paid a sum of Rs. 30,000 in full settlement of the claim.

(c) Government is not aware if the Custodian of Enemy Property has shown a receipt in the accounts of Siemens Engineering Company for the amount of Rs. 18,718. Shri S. P. Chopra has however, explained that the settlement of the claim, which was, in fact, of the order of Rs. 35,000 or Rs. 40,000, was made through an intermediary since deceased who had been connected with Messrs Siemens Engineering Co., and that this intermediary deducted the expenditure incurred by the parties negotiating the settlement before making final payment to the Custodian.

**Dalmia-Jain Concerns**

2240. { Shri S. M. Banerjee:  
Shri Hukam Chand  
Kachhavaiya:  
Shri Kishan Pattamayak:

Will the Minister of Finance be pleased to state:

(a) whether his attention has been drawn that an Inspector appointed to go through the affairs of some of the Dalmia Jain concerns had withdrawn a sum of Rs. 20,000 on account of the New State of India Insurance Co. Ltd., in December, 1947, from the then Imperial Bank of India, Lahore, as official liquidator: and

(b) whether he did not disclose this amount in the return which he submitted to the Registrar, Joint Stock Companies, Jullundur?

**The Minister of Finance (Shri T. T. Krishnamachari):** (a) and (b). The Inspector, Shri S. P. Chopra, has denied the allegations contained in parts (a) and (b) of the question. He has pointed out that the New State of India Insurance Co. was a company functioning in Lahore and that to the best of his memory no records relat-

ing to this company which was in liquidation could be brought to India after the partition. Shri Chopra has further pointed out that he did not submit any return in respect of this company to the Registrar of Joint Stock Companies, Jullundur. The question of submitting any such return to the Registrar at Jullundur did not arise because the company in question was not in the list of companies within the jurisdiction of this Registrar or any other Registrar in India.

**स्वर्गीय मौलाना आजाद का मकबरा**

की कृपा करेंगे कि :

(क) क्या यह सच है कि जामा मस्जिद के पास स्वर्गीय मौलाना आजाद के मकबरे की पुनः सजावट करने के लिये वहां खुदाई का कार्य आरम्भ कर दिया गया है ;

(ख) यदि हां, तो इससे पूर्व इसके निर्माण में कितना धन खर्च किया गया था तथा वह कहां से प्राप्त किया गया था ; और

(ग) अब पुनः निर्माण में क्या व्यय आने का अनुमान है और वह कहां से प्राप्त किया जायेगा और कितना किस मद से लिया जायेगा उसका ब्यौरा क्या है और यह कार्य कब तक पूरा होने की सम्भावना है ?

निर्माण, आवास तथा पुनर्वास मंत्री (श्री मेहर चन्द खन्ना): (क) नहीं । खुदाई का मकबरे से सम्बन्ध नहीं है ।

(ख) और (ग). प्रश्न नहीं उठता

**B. Malayi Infection in Kerala**

2242. { Shri A. V. Raghavan:  
Shri Imbobbava:

Will the Minister of Health be pleased to state:

(a) whether it is proposed to start a pilot project for controlling B. Malayi infection in Kerala State during 1964-65; and

(b) if so, when the work will commence?

**The Minister of Health (Dr. Sushila Nayar):** (a) Yes.

(b) The details are being worked out.

#### Power Requirement in Assam

**2243. Shri P. C. Borooah:** Will the Minister of Irrigation and Power be pleased to refer to the reply given to Unstarred Question No. 1093 on the 12th March, 1964 and state:

(a) the quantum of special assistance asked for by Assam and other State Governments (individually) for their increased power requirements; and

(b) the extent to which these demands are being complied with?

**The Minister of Irrigation and Power (Dr. K. L. Rao):** (a) and (b). Information is being collected and will be placed on the Table of the House.

#### Unclaimed Smuggled Currency

**2244. Shri P. C. Borooah:** Will the Minister of Finance be pleased to state:

(a) the amount of smuggled currency seized by the customs authorities lying unclaimed for more than 2 years with the Foreign Post Office; and

(b) for how long such unclaimed money is kept in the Post Office?

**The Minister of Finance (Shri T. T. Krishnamachari):** (a) and (b). Information in this regard is being collected and will be placed on the Table of the House.

#### Shops in Ramakrishnapuram, New Delhi

**2245.** { Shri Brij Raj Singh:  
Shri Bade:  
Shri Hukam Chand Kachharaiya:

Will the Minister of Works, Housing and Rehabilitation be pleased to state:

(a) the number of shops constructed in Ramakrishnapuram, New Delhi;

(b) the number of shops allotted so far; and

(c) the categories of persons to whom shops have been allotted?

**The Minister of Works, Housing and Rehabilitation (Shri Mehr Chand Khanna):** (a) 81 shops and 10 stalls have so far been constructed in Ramakrishnapuram, New Delhi.

(b) 53 shops and 10 stalls have been allotted.

(c) The shops/stalls have been allotted, keeping in view the balanced representation of various trades and the capacity of the allottee.

चोरी से लावा गया सोना

२२४६. श्री श्रींकार लाल बेरवा: क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) जब से स्वर्ण नियंत्रण आदेश लागू हुआ है तब से मार्च, १९६४ तक कितना सोना तस्करी व्यापार में पकड़ा गया है ; और

(ख) इस सम्बन्ध में कितने आदमी गिरफ्तार किये गये हैं ?

वित्तमंत्री (श्री लि० त० कृष्णामाचारी) :  
(क) १४,१३,८७४ ग्राम।

(ख) ३१४।

#### International Monetary Fund

**2247. Sri Tan Singh:** Will the Minister of Finance be pleased to state:

(a) the total amount drawn so far by Government of India from International Monetary Fund;